

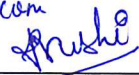
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 246/9/HDB/2018
NAME OF THE COMPANY	Seabmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	J.P.C. Enterprices
NAME OF THE RESPONDENT(S)	Seabmarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arushi Singhal	Professional Representative	arushi.singhal@theinsolpro.com 9699947711	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Ram Reddy B. Manjunath Reddy	Advocate	9000655656	

ORDER

Counsel representing both parties are present. Stated that matter has been settled and filed a memo jointly specifying the terms agreed by the parties. Memo taken on record which forms the part of the order. In view of this memo, matter is closed as withdrawn.



MEMBER JUDICIAL